

vous injuries. The injured persons succumbed to their injuries subsequently.

(c) No claim for compensation has been received so far.

**Steelworks Corporation**

354. { **Shri P. K. Deo:**  
**Shri Yashpal Singh:**

Will the Minister of Steel and Mines be pleased to state:

(a) whether it is proposed to set up a Steel Works Corporation for undertaking the construction work of steel plants both in the public and private sectors;

(b) if so, the date from which it is likely to start functioning; and

(c) whether private steel companies will be asked to contribute to the initial capital of the proposed corporation?

The Minister of Steel and Mines (Shri N. Sanjiva Reddy): (a) and (b). A Government of India Undertaking of the name of Hindustan Steelworks Construction Limited has already been registered on the 23rd June, 1964, to undertake steelworks construction in the public sector. The organisation may undertake construction work in the private sector when it has spare capacity, but that is unlikely for sometime to come. The Board of Directors of the Company will be nominated shortly, and the Company is expected to start functioning immediately thereafter.

(c) No, Sir.

**Sales Tax Committee Report**

355. { **Dr. L. M. Singhvi:**  
**Shri P. K. Deo:**  
**Shri Solanki:**  
**Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Commerce be pleased to state:

(a) whether the report of the Committee on Sales Tax set up by the Government has been considered; and

(b) if so, the action proposed to be taken thereon?

The Minister of Commerce (Shri Manubhai Shah): (a) and (b). The Report of the Committee on Sales Tax is under examination by the Government.

**Railway Line between Talcher and Tikerpara Dam**

356. **Shri Surendranath Dwivedy:**  
Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the South Eastern Railway administration has undertaken a survey for the construction of a 40-mile railway line between Talcher and the proposed Tikerpara dam site on behalf of the State Government of Orissa;

(b) if so, whether the concurrence of the Planning Commission has been taken for the survey; and

(c) whether the State Government have sought any financial assistance from the Centre for the purpose?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) Yes.

(b) The survey is being undertaken at the cost of the Government of Orissa and the concurrence of the Planning Commission is not necessary.

(c) No.

**Railway Accidents Committee**

357. **Shri S. M. Banerjee:** Will the Minister of Railways be pleased to state:

(a) whether all the recommendations of the Kunzru Railway Accidents Committee have been implemented; and

(b) if so, whether the implementation of those recommendations has helped reducing the number of accidents?